

BEFORE THE NATIONAL GREEN TRIBUNAL, KOLKATA

O. A. No.97 of 2025 (EZ)
(Earlier O. A. No. 1264/2024/PB)

Nayaka Soren

.....Applicant(s)

Versus

State of Jharkhand & Ors.

..... Respondent(s)

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Filed by: -

Surendra Kumar
Advocate

Jharkhand State Pollution Control Board



14 JUL 2026



BEFORE THE NATIONAL GREEN TRIBUNAL, KOLKATA

O. A. No. 97 of 2025 (EZ)
(Earlier O. A. No. 1264/2024/PB)

Mayaka Soren

.....Applicant(s)

Versus

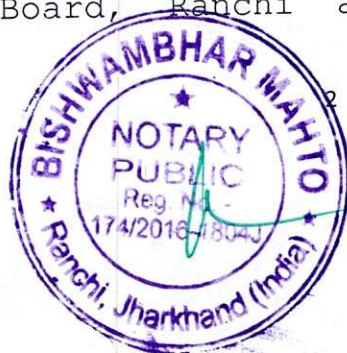
State of Jharkhand & Ors.

..... Respondent(s)

Affidavit on behalf of Jharkhand State
Pollution Control Board in compliance of the
order dated 12/05/2026

I, Kumar Manibhushan, son of Lavlesh Kumar Shahi
presently posted as the Environmental Engineer,
Jharkhand State Pollution Control Board, Ranchi and am
duly authorized to swear this affidavit and do here by
solemnly state and affirm as follows: -

1. That, at present, I am working and posted as the
Environmental Engineer, Jharkhand State Pollution
Control Board, Ranchi and as such, I am well



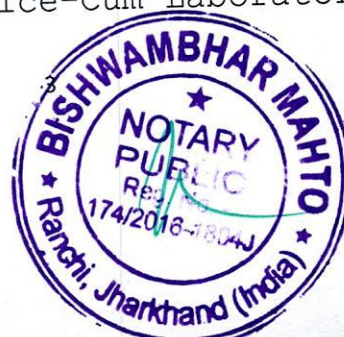
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Authorised Under Notaries Act 1956
& Notaries Rules 1956 Govt. of
Jharkhand, Ranchi (India)
11 4 JUL 2026
Ref No. 865 Date

acquainted with all the facts and circumstances of this case.

2. That, I have gone through the order dated 12/05/2026 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata and has understood the contents therein.
3. That, I have been authorized to swear this affidavit on behalf of the Jharkhand State Pollution Control Board by the Competent Authority. Further, it is stated that I have gone through the relevant files and records in the present case.
4. That, the Hon'ble NGT, Eastern Zone Bench, Kolkata vide order dated 12/05/2026 was pleased to direct the Jharkhand State Pollution Control Board, respondent no.4 to file detailed compliance report with respect to all the aspects covered by CPCB/JSPCB guidelines.
5. That, it is humbly stated and submitted that in compliance with the directions issued by the Hon'ble NGT, Eastern Zone Bench, Kolkata, the Regional officer, Regional Office-Cum-Laboratory, Jharkhand

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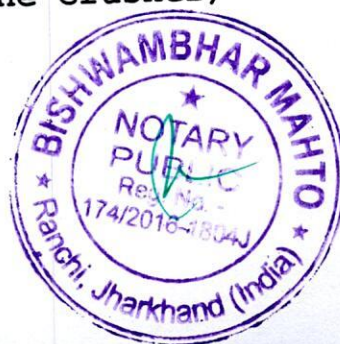
State Pollution Control Board, Dumka has submitted the inspection report of the alleged units vide Memo No. 928 dated 19/06/2026.

Photocopy of the Regional Officer, JSPCB Regional Office-cum-Laboratory, Dumka Memo No. 928 dated 19/06/2026 is attached herewith as **Annexure - 'A'**.

6. That, the said inspection Report submitted by the Regional Officer interalia provides detailed observations of the following units as alleged in the instant original application-

1. M/s Azhar Islam (Stone Crusher)
2. M/s Azhar Islam (Stone Mine)
3. M/s Black Diamond Stone Works (Stone mine with Crusher)
4. M/s Laxmi Ganesh Stone Works (Stone Crusher)
5. M/s Maa Tara Stone Works (Stone Crusher)
6. M/s Mili Stone Works (Stone Mine)
7. M/s Mili Stone Works (Stone Crusher)

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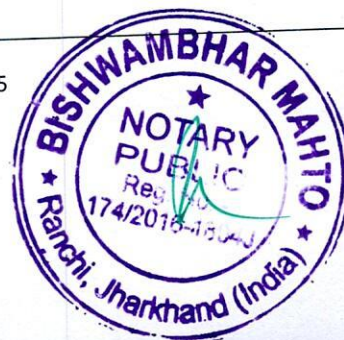
8. M/s Asraful Shekh (Stone Crusher)

A Unit-wise summarized overview of the major observations as submitted by the Regional officer, Regional Office-Cum-Laboratory, Jharkhand State Pollution Control Board, Dumka are reproduced herein for the sake of brevity-

1. M/s Azhar Islam (Stone Crusher)

Sr.No.	Item	Details and Observations
1.	Operational status	Found closed during inspection.
2.	Consent status	CTO has been granted vide JSPCB Ref No. JSPCB/ HO / RNC /CTO-16958524/2025/2046, dated 24.07.2025, valid upto 30.06.2026
3.	Consent Capacity	Stone Chips - 9000 Cft/Day and Stone Dust - 1000 Cft/Day
4.	Observation	The unit has been sealed by the District Task Force

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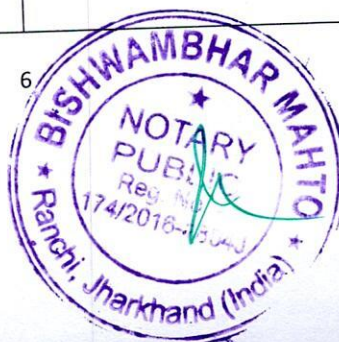


		Committee (DTFC), Pakur, for non-compliance with CTO conditions and for violating the rules and regulations of the concerned departments, as per DMO Memo No. 777 dated 78/99.
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2. M/s Azhar Islam (Stone Mine)

S.No.	Item	Details and Observations
1.	Operational status	Found closed during inspection.
2.	Environmental Clearance	Environmental Clearance (EC) has been granted by SEIAA, Jharkhand vide Ref No. EC/SEIAA/2015-16 / 1575 /2015/2270 dated 30/12/2015
3.	Consent status	CTO has been granted vide JSPCB Ref No. JSPCB / RO /DMK/CTO-19282356/2024/155 dated 07-06-2024, valid up

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		to 24.02.2026
4.	Consent Capacity	Stone Boulder-606 TPD
5.	Observation	The unit has been sealed by the District Task Force Committee (DTFC), Pakur, for non-compliance with CTO conditions and for violating the rules and regulations of the concerned departments, as per DMO Memo No. 777 dated 78/99.

3. M/s Black Diamond Stone Works (Stone mine with Crusher)

S.No.	Item	Details and Observations
1.	Operational status	Found non operational during inspection.
2.	Environmental Clearance	Environmental Clearance (EC) has been granted by

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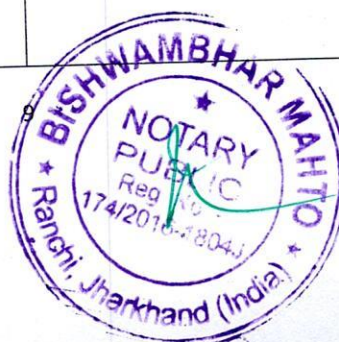
		SEIAA, Jharkhand vide Memo No.EC/SEIAA/2023-24/2925/ 2023/306 dated 06/10/2023
3.	Consent status	CTO has been granted vide JSPCB Ref No. JSPCB/HO /RNC/CTO 22568858 / 2025 /2219 dated 13-08-2025, valid upto 30.06.2026
4.	Consent Capacity	Stone Chips - 423 TPD & Stone Dust - 47 TPD
Compliance of Recommendation mentioned in the Joint inspection report in light of the Hon'ble NGT's order.		
i.	The unit should properly cover the crushing section (Primary crusher & secondary crusher) with tin sheet.	The primary and secondary crushers are covered with tin sheets.
ii.	The unit should cover the conveyor	During the inspection, the conveyor belt was

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	belts properly up to the conveyor node and provide a chute at the material discharge points.	found to be partially covered. Upon inquiry, the unit representative informed that the conveyor belt covering had been damaged due to recent heavy rainfall and strong storms. However, at the time of inspection, repair and maintenance work of the damaged covering was found to be in progress.
iii.	The unit should fix the loose conveyor belts.	Complied.
iv.	The unit should construct a pucca internal road, and regular cleaning should be carried out.	Internal Pucca road have been constructed. Also cleaning has been complied.

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v.	The mist type water sprinkler system at crushing section and fixed-type water sprinklers in the mine area should be installed by the unit.	The occupier has installed 45 numbers of fixed-type water sprinklers. A mobile water tanker has also been provided for wetting the dust-prone areas.
vi.	As per the direction of JSPCB, the Stone Crushers having more than 400 T/day capacity have to install OCEMS for PM10. The unit has installed PM10 analyser; however, it was found to be offline, and no data transmission to the JSPCB server	A PM ₁₀ analyzer has been installed, and the data is being transmitted to the JSPCB server. The observed data was found to be within the prescribed limits.

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	was observed during the site visit. The analyser should be brought online and configured to transmit data to the JSPCB server.	
vii.	The unit should cover the feeding points or main hopper from three sides and the top with tin sheets.	Feeding points or main hopper is covered with tin sheet.
viii.	The display board should also contain the contact details, production capacity, proper address and environmental parameters.	A display board has been provided with relevant details.

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ix.	Transportation of stone chips, stone boulders, and stone dust should be carried out in tarpaulin covered vehicles.	Complied.
x.	Three-tier plantation along the periphery of the unit should be carried out.	Approx 90 plants have been planted.
xi.	Housekeeping should be improved.	Complied.
xii.	All operational records, including compliance and environmental data, should be maintained and readily accessible	Complied.

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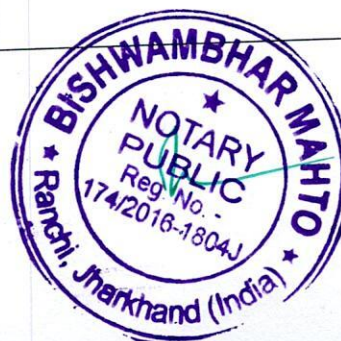


	on-site for review and regulatory purposes.	
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4. M/s Laxmi Ganesh Stone Works (Stone Crusher)

S.No.	Item	Details and Observations
1.	Operational status	Found closed. (CTO Expired)
2.	Consent status	CTO has been granted vide JSPCB Ref No. JSPCB/HO/RNC/CTO 22556070 / 2025 /2120 dated 31-07-2025, valid up to 31.05.2026
3.	Consent Capacity	Stone Chips - 4500 Cft/Day and Stone Dust- 500 Cft/Day.
Compliance of Recommendation mentioned in the Joint inspection report in light of the Hon'ble NGT's order.		
i.	The unit should properly cover the crushing section	The primary and secondary crushers are covered with tin sheets.

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	(Primary crusher & secondary crusher) with tin sheet.	
ii.	The unit should cover the conveyor belts properly up to the conveyor node and provide a chute at the material discharge points.	The conveyor belts are covered with tin sheets. Additionally, the unit has provided a tin-sheet chute at the conveyor transfer point.
iii.	The unit should fix the loose conveyor belts.	Complied.
iv.	The unit should construct a pucca internal road, and regular cleaning should be carried out.	Internal Pucca road have been constructed. Also cleaning has been complied.
v.	The unit should provide the fixed	The occupier has installed 35 numbers of

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	type water sprinkler system in the conveyor nod and high mist type sprinkler at crushing section.	fixed-type water sprinklers. A mobile water tanker has also been provided for wetting the dust-prone areas.
vi.	The unit should cover the feeding points or main hopper from three sides, leaving one side open and the top covered with tin sheets.	Feeding points or main hopper is covered with tin sheet.
vii.	The display board should also provide the contact details, production capacity, validity of the CTO and environmental parameters. viii.	A display board has been provided with relevant details.
viii.	Transportation of stone chips, stone	During the inspection, the unit was found to be

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	boulders, and stone dust should be carried out in tarpaulin covered vehicles.	closed, due to which no vehicles were observed. Therefore, compliance could not be assessed. However, the unit representative verbally informed that stone chips are transported in covered vehicles.
ix.	Three-tier plantation along the periphery of the unit should be carried out.	Approx 85 plants have been planted
x.	Housekeeping should be improved.	Complied.
xi.	All operational records, including compliance and environmental data, should be maintained and readily	Complied.

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	accessible on-site for review and regulatory purposes.	
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5. M/s Maa Tara Stone Works (Stone Crusher)

S.No.	Item	Details and Observations
1.	Operational status	Found operational during inspection
2.	Consent status	CTO has been granted vide JSPCB Ref No. JSPCB/HO/RNC/CTO-21495086 /2025/2923 dated 23-12- 2025, valid upto 31.03.2027
3.	Consent Capacity	Stone Chips - 7200 cft/day & Stone dust - 800 cft/day
Compliance of Recommendation mentioned in the Joint inspection report in light of the Hon'ble NGT's order.		
i.	The unit should properly cover the	The unit has covered the crushing section (primary

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	crushing section (Primary crusher & secondary crusher) with tin sheet.	and secondary crushers) with tin sheets.
ii.	The unit should cover the conveyor belts properly up to the conveyor node and provide a chute at the material discharge points.	The conveyor belts are properly covered with tin sheet up to the conveyor node, and a tin sheet chute is provided at the conveyor node.
iii.	The unit should fix the loose conveyor belts.	Complied
iv.	The unit should construct a pucca internal road, and regular cleaning should be carried out.	Internal Pucca road have been constructed. Also cleaning has been complied.

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v.	The unit should provide the fixed type water sprinkler system in the conveyor node and high mist type sprinkler at crushing section.	The occupier has installed 40 numbers of fixed-type water sprinklers. A mobile water tanker has also been provided for wetting the dust-prone areas.
vi.	The unit should cover the feeding points or main hopper from three sides, leaving one side open and the top covered with tin sheets.	Feeding points or main hopper is covered with tin sheet.
vii.	A display board should be provided, displaying the contact details, production capacity, and the validity of	A display board has been provided with relevant details.



	the CTO.	
viii.	Transportation of stone chips, stone boulders, and stone dust should be carried out in tarpaulin covered vehicles.	During the inspection, the unit was found to be closed, due to which no vehicles were observed. Therefore, compliance could not be assessed.
ix.	Three-tier plantation along the periphery of the unit should be carried out.	Three-tier plantation has been done along the periphery with 95 nos. of saplings.
x.	Housekeeping should be improved.	Complied.
xi.	All operational records, including compliance and environmental data, should be maintained and readily accessible on-site	Complied.

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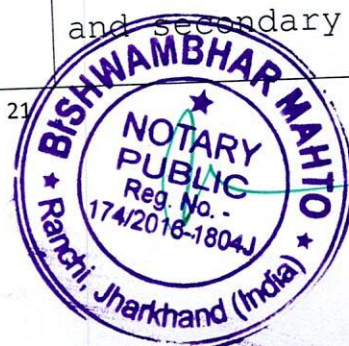


	for review and regulatory purposes.	
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6. M/s Mili Stone Works (Stone Crusher)

S.No.	Item	Details and Observations
1.	Operational status	Operational
2.	Consent status	CTO has been granted vide JSPCB Ref No. JSPCB /HO /RNC/CTO24854303/2026/773 Dated: 05-06-2026, valid upto 31.05.2027
3.	Consent Capacity	Stone Chips - 9,000 Cft/Day & Stone Dust - 900 Cft/Day
Compliance of Recommendation mentioned in the Joint inspection report in light of the Hon'ble NGT's order.		
i.	The unit should properly cover the crushing section	The unit has covered the crushing section (primary and secondary crushers)

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	(Primary crusher & secondary crusher) with tin sheet.	with tin sheets.
ii.	The unit should cover the conveyor belts properly up to the conveyor node and provide a chute at the material discharge points.	The conveyor belts are properly covered with tin sheet up to the conveyor node, and a tin sheet chute is provided at the conveyor node.
iii.	The unit should construct a pucca internal road, and regular cleaning should be carried out	Internal Pucca road have been constructed. Also cleaning has been complied.
iv.	The unit should provide the fixed type water sprinkler system in the conveyor node and	The occupier has installed 40 numbers of fixed-type water sprinklers. A mobile water tanker has also

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	high mist type sprinkler at crushing section.	been provided for wetting the dust-prone areas.
v.	The unit should cover the feeding points or main hopper from three sides, leaving one side open and the top covered with tin sheets.	Feeding points or main hopper is covered with tin sheet.
vi.	A display board should be provided, as it should include the contact details and production capacity.	A display board has been provided with relevant details.
vii.	Transportation of stone chips, stone boulders, and stone dust should be carried out in	Complied.

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	tarpaulin covered vehicles.	
viii.	Three-tier plantation along the periphery of the unit should be carried out.	Three-tier plantation has been carried out along the periphery with 150 nos. of saplings.
ix.	Housekeeping should be improved.	Complied.
x.	All operational records, including compliance and environmental data, should be maintained and readily accessible on-site for review and regulatory purposes	Complied.

7. M/s Mili Stone Works (Stone Mine)

S.No.	Item	Details and Observations
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1.	Operational status	Found closed during inspection
2.	Environmental Clearance	Environmental Clearance (EC) has been granted by SEIAA; Jharkhand vide Memo No. EC/SEIAA/2023-24/2963/2023/375 dated 02/11/2023
3.	Consent status	CTO has been granted vide JSPCB Ref No. JSPCB/HO/RNC/CTO-24854216/2026/804 dated 10-06-2026, valid up to 31.03.2028
4.	Consent Capacity	Stone Boulder-326 TPD
Compliance of Recommendation mentioned in the Joint inspection report in light of the Hon'ble NGT's order.		
i.	The unit should implement proper safety precautions	During the inspection, the unit was found closed; therefore,

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	and methods to minimize the environmental impacts of blasting.	compliance could not be assessed. However, the unit representative was advised to follow proper blasting safety measures and comply with applicable standards.
ii.	The unit should provide the fixed type water sprinkler system in the mines haul road.	The unit has installed a fixed type water sprinklers and provided a mobile water tanker for dust suppression.
iii.	The display board should also provide information regarding the production capacity and environmental parameters.	A display board has been provided with relevant details.
iv.	Transportation of stone chips, stone	During the inspection, the unit was found to be

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	boulders, and stone dust should be carried out in tarpaulin covered vehicles.	closed, due to which no vehicles were observed. Therefore, compliance could not be assessed.
v.	Three-tier plantation along the periphery of the unit should be carried out.	Approx 120 plants have been planted.
vi.	Housekeeping should be improved.	Complied.
vii.	All operational records, including compliance and environmental data, should be maintained and readily accessible on-site for review and regulatory purposes.	Complied.

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8. M/s Asraful Shekh (Stone Crusher)

S.No.	Item	Details and Observations
1.	Operational status	Operational
2.	Consent status	Consent to Operate (CTO) has been granted vide JSPCB Ref No. JSPCB/HO/RNC/CTO-23421194 /2026/556 dated 13-05-2026, valid upto 31.03.2027
3.	Consent Capacity	Stone Chips-342 TPD and Stone Dust-38 TPD
Compliance of Recommendation mentioned in the Joint inspection report in light of the Hon'ble NGT's order.		
i.	The unit should properly cover the crushing section (Primary crusher & secondary crusher) with tin sheet.	The unit has covered the crushing section (primary and secondary crushers) with tin sheets.

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ii.	The unit should cover the conveyor belts properly up to the conveyor node and provide a chute at the material discharge points.	The conveyor belts are properly covered with tin sheet up to the conveyor node, and a tin sheet chute is provided at the conveyor node.
iii.	The unit should cover the feeding points or main hopper from three sides, leaving one side open and the top covered with tin sheets.	Feeding points or main hopper is covered with tin sheet.
iv.	The unit should fix the loose conveyor belts.	Complied.
v.	The unit should develop fixed water sources for water	The unit has carried out deep boring to meet the water requirements for

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	sprinkling and staff needs.	sprinklers and staff use. Furthermore, an NOC has been obtained from the Ground Water Authority (GWA).
vi.	The unit should construct a pucca internal road, and regular cleaning should be carried out.	Internal Pucca road have been constructed. Also cleaning has been complied.
vii.	A display board should be provided outside the unit premises at the entrance gate, including the contact number and production capacity.	A display board has been provided with relevant details.
viii.	Transportation of stone chips, stone	Complied.

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	boulders, and stone dust should be carried out in tarpaulin covered vehicles.	
ix.	Three-tier plantation along the periphery of the unit should be carried out.	Three-tier plantation has been done along the periphery with 180 nos. of saplings.
x.	Housekeeping should be improved.	Complied.
xi.	All operational records, including compliance and environmental data, should be maintained and readily accessible on-site for review and regulatory purposes.	Complied.

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7. That it is further stated and submitted that the above said report provides overall observations which are as follows: -

- i. During the inspection, M/s Azhar Islam (Stone Crusher) and M/s Azhar Islam (Stone Mine) were found closed. Both units have been sealed by the District Task Force Committee (DTFC), Pakur, for non-compliance with statutory provisions and no industrial/mining activity was observed at the site.
- ii. During the inspection of M/s Black Diamond Stone Works and (CTO valid up to **30.06.2026**), the conveyor belts were found to be partially covered. Upon inquiry, the unit representatives informed that the conveyor belt coverings had been damaged due to recent heavy rainfall and storms. Repair and maintenance work of the damaged coverings was found to be in progress during the inspection. In this regard, letters has been issued to the unit directing to complete the repair work at the

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earliest and not to operate the units until the work is completed.

iii. During inspection, it was observed that (1) M/s Black Diamond Stone Works (Stone mines with crusher) (2) M/s Laxmi Ganesh Stone Works, (Stone Crusher) (3) M/s Maa Tara Stone Works, (Stone Cruhser) (4) M/s Mili Stone Works (Stone Crusher), and (5) M/s Asraful Shekh (Stone Crusher), units have carried out deep boring to meet the water requirement for operation of water sprinklers and for staff use, for which the concerned units have obtained the required No Objection Certificate (NOC) from the Central Ground Water Authority (CGWA).

8. That, this Affidavit is filed bonafide and in the interest of justice.

9. That the statements made in foregoing paragraphs are true to my knowledge and the annexures are true copy of its original.

Kumar Manibhusan

DEPONENT



Signature Attested and
Identification of Lawyer

Manibhusan
14/03/2026
NOTARY PUBLIC, RANCHI

4 JUL 2026

VERIFICATION:

Verified at Ranchi on this the day of July, 2026
that the averments & facts stated herein above are
true and correct to my knowledge and belief and
nothing material has been concealed therefrom.

Kumar Manish Kumar

DEPONENT

[Signature]
**Signature Attested and
Identification of Lawyer**

ENr 3925



[Signature]
14 JUL 2026

NOTARY PUBLIC, RANCHI

Inspection Report in the matter of O.A No. 1264/2024 (Nayaka Soren vs. State of Jharkhand), before the Hon'ble National Green Tribunal, Principal Bench, New Delhi, in light of the Board Headquarters Letter Ref.No. 1658 dated 20.05.2026 and Ref.No. 1815 dated 08.06.2026.

In the above-mentioned matter before the Hon'ble National Green Tribunal (NGT), and as per the directions of the Board Headquarters, a site inspection of the units mentioned in the matter was carried out by undersigned and Smt. Geeta Ekka, Junior Environmental Engineer (JEE), JSPCB, Dumka, on 16.06.2026. The inspection was primarily carried out with reference to the non-compliance/recommendation points mentioned in the Joint Inspection Report. During the inspection, the following units were inspected:-

1. **M/s Azhar Islam** (Stone Crusher) — *Occupier: Azhar Islam*
2. **M/s Azhar Islam** (Stone Mine) — *Occupier: Azhar Islam*
3. **M/s Black Diamond Stone Works** (Stone mine with Crusher) — *Occupier: Ajay Kumar Tebriwal*
4. **M/s Laxmi Ganesh Stone Works** (Stone Crusher) — *Occupier: Ajoy Kumar*
5. **M/s Maa Tara Stone Works** (Stone Crusher) — *Occupier: Krishna Kumar*
6. **M/s Mili Stone Works** (Stone Mine) — *Occupier: Namajul Shekh*
7. **M/s Mili Stone Works** (Stone Crusher) — *Occupier: Namajul Shekh*
8. **M/s Asraful Shekh** (Stone Crusher) — *Occupier: Asraful Shekh*

1. M/s Azhar Islam (Stone Crusher)

Sr.No.	Item	Details and Observations
1.	Name and location of the Unit	M/s Azhar Islam Proprietor: Shri Azhar Islam Address: Mauza -Belpahari No 65/71, Plot No. 95/P, J.B. No.- 57, P S - Hiranpur, District -Pakur Area: 06 Bigha
2.	Industry representative; Tel./Fax/E-mail	No person was present
5.	Operational status	Found closed during inspection .
6.	Consent status	CTO has been granted vide JSPCB Ref No. JSPCB/HO/RNC/CTO- 16958524/2025/2046, dated 24.07.2025, valid upto 30.06.2026
7.	Consent Capacity	Stone Chips – 9000 Cft/Day and Stone Dust – 1000 Cft/Day
8.	Observation	The unit has been sealed by the District Task Force Committee (DTFC), Pakur, for non-compliance with CTO conditions and for violating the rules and regulations of the concerned departments, as per DMO



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Memo No. 777 dated 78/99.



Fig. 01.

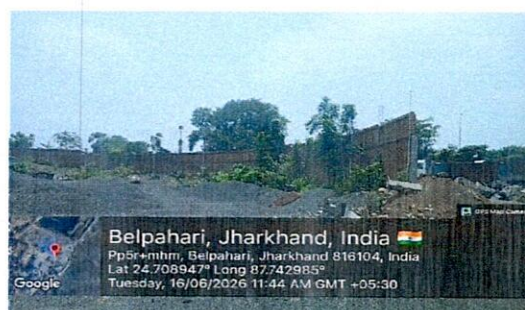


Fig. 02.

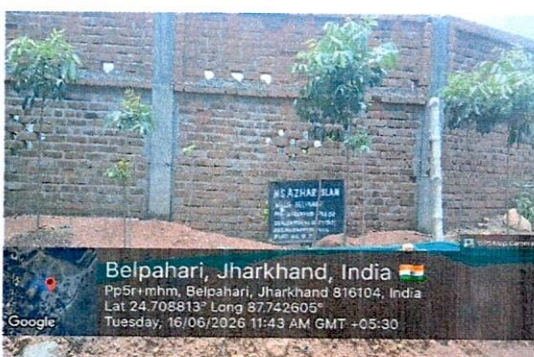


Fig. 03.

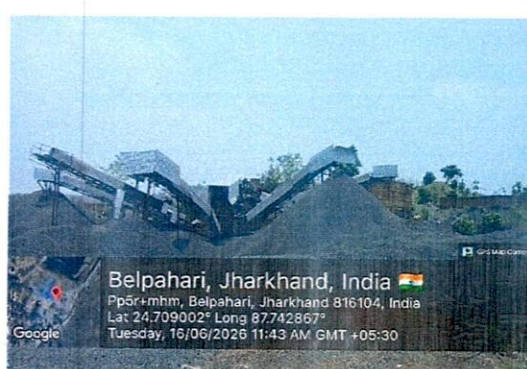


Fig. 04.

2. M/s Azhar Islam (Stone mines)

S.No.	Item	Details and Observations
1.	Name and location of the Unit	M/s Azhar Islam (Stone Mines) Proprietor: Shri Azhar Islam Address: Mouza- Jiyajori & Belpahari, Plot no.- 239,240, 242 to 246, 248, 249 & 95/P, P S - Hiranpur, District - Pakur Area: 4.76 Ha
2.	Industry representative; Tel./Fax/E-mail	No person was present.
5.	Operational status	Found closed during inspection .
6.	Environmental Clearance	Environmental Clearance (EC) has been granted by SEIAA, Jharkhand vide Ref No. EC/SEIAA/2015-16/1575/2015/2270 dated 30/12/2015
7.	Consent status	CTO has been granted vide JSPCB Ref No. JSPCB/RO/DMK/CTO-19282356/2024/155 dated 07-06-2024, valid up to 24.02.2026

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8.	Consent Capacity	Stone Boulder-606 TPD
9.	Observation	The unit has been sealed by the District Task Force Committee (DTFC), Pakur, for non-compliance with CTO conditions and for violating the rules and regulations of the concerned departments, as per DMO Memo No. 777 dated 78/99.



Fig. 05.



Fig. 06.



Fig. 07.



Fig. 08.

3. M/s Black Diamond Stone Works (Stone mines with crusher)

S.No.	Item	Details and Observations
1.	Name and location of the Unit	M/s Black Diamond Stone Works Proprietor: Shri Ajay Kumar Tebriwal, Address: Mauza -Belpahari, Khata No.- 18, 28, 32, 39 & 57, Khesra No.: 113(P), 114(P), 115, 116, 117(P), 118(P), 119(P) and 125 (In the plot no. as per approved mining plan) P S -Hiranpur, District, Pakur



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		Area: 0.49 acres out of 10.36 Acres (in plot no. as per approved mining plan)
2.	Industry representative; Tel./Fax/E-mail	Mr. Hobbu Sheikh
3.	Operational status	Found non operational during inspection .
4.	Environmental Clearance	Environmental Clearance (EC) has been granted by SEIAA, Jharkhand vide Memo No. EC/SEIAA/2023-24/2925/2023/306 dated 06/10/2023
5.	Consent status	CTO has been granted vide JSPCB Ref No. JSPCB/HO/RNC/CTO 22568858/2025/2219 dated 13-08-2025, valid upto 30.06.2026
6.	Consent Capacity	Stone Chips - 423 TPD & Stone Dust - 47 TPD
	Recommendation mentioned in the joint inspection report in light of the hon'ble NGT,s order.	Compliance
i.	The unit should properly cover the crushing section (Primary crusher & secondary crusher) with tin sheet.	The primary and secondary crushers are covered with tin sheets.
ii.	The unit should cover the conveyor belts properly up to the conveyor node and provide a chute at the material discharge points.	During the inspection, the conveyor belt was found to be partially covered. Upon inquiry, the unit representative informed that the conveyor belt covering had been damaged due to recent heavy rainfall and strong storms. However, at the time of inspection, repair and maintenance work of the damaged covering was found to be in progress.
iii.	The unit should fix the loose conveyor belts.	Complied.
iv.	The unit should construct a pucca internal road, and regular cleaning should be carried out.	Internal Pucca road have been constructed. Also cleaning has been complied.
v.	The mist type water sprinkler system at crushing section and fixed-type water sprinklers in the mine area should be installed by the unit.	The occupier has installed 45 numbers of fixed-type water sprinklers. A mobile water tanker has also been provided for wetting the dust-prone areas.
vi.	As per the direction of JSPCB,	A PM ₁₀ analyzer has been installed,



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	the Stone Crushers having more than 400 T/day capacity have to install OCEMS for PM10. The unit has installed PM10 analyser; however, it was found to be offline, and no data transmission to the JSPCB server was observed during the site visit. The analyser should be brought online and configured to transmit data to the JSPCB server.	and the data is being transmitted to the JSPCB server. The observed data was found to be within the prescribed limits.
vii.	The unit should cover the feeding points or main hopper from three sides and the top with tin sheets.	Feeding points or main hopper is covered with tin sheet.
viii.	The display board should also contain the contact details, production capacity, proper address and environmental parameters.	A display board has been provided with relevant details.
ix.	Transportation of stone chips, stone boulders, and stone dust should be carried out in tarpaulin covered vehicles.	Complied.
x.	Three-tier plantation along the periphery of the unit should be carried out.	Approx 90 plants have been planted.
xi.	Housekeeping should be improved.	Complied.
xii.	All operational records, including compliance and environmental data, should be maintained and readily accessible on-site for review and regulatory purposes.	Complied.



Fig. 09. Tree plantation and boundary wall

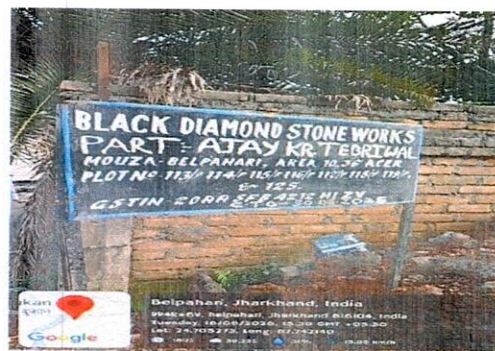
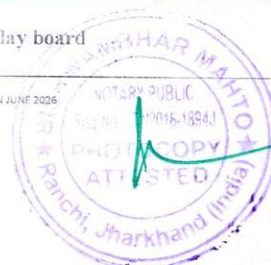


Fig. 10. Display board



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Fig. 11. Boundary wall and fixed type sprinklers



Fig. 12. Conveyor belts cover under construction.

4.M/s Laxmi Ganesh Stone Works, (Stone Crusher)

S.No.	Item	Details and Observations
1.	Name and location of the Unit	M/s Laxmi Ganesh Stone Works Proprietor: Shri Ajoy Kumar, Address: Mauza -Suraidih No.-66, Khata No.-05, Plot No.- 117,118, 120 to 123 P S - Suraidih, District -Pakur Area: 05 Bigha, 16 Katha, 02 Dhur
2.	Industry representative; Tel./Fax/E-mail	Mr Hobbu Sheikh
4.	Operational status	Found closed. (CTO Expired)
3.	Consent status	CTO has been granted vide JSPCB Ref No. JSPCB/HO/RNC/CTO 22556070/2025/2120 dated 31-07-2025, valid up to 31.05.2026
4.	Consent Capacity	Stone Chips - 4500 Cft/Day and Stone Dust- 500 Cft/Day
	Recommendation mentioned in the joint inspection report in light of the hon'ble NGT,s order.	Compliance
i.	The unit should properly cover the crushing section (Primary crusher & secondary crusher) with tin sheet.	The primary and secondary crushers are covered with tin sheets.
ii.	The unit should cover the conveyor belts properly up to the conveyor node and provide a chute at the material discharge points.	The conveyor belts are covered with tin sheets. Additionally, the unit has provided a tin-sheet chute at the conveyor transfer point.
iii.	The unit should fix the loose conveyor belts.	Complied.
iv.	The unit should construct a pucca internal road, and	Internal Pucca road have been constructed. Also, clearing has been



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	regular cleaning should be carried out.	complied.
v.	The unit should provide the fixed type water sprinkler system in the conveyor nod and high mist type sprinkler at crushing section.	The occupier has installed 35 numbers of fixed-type water sprinklers. A mobile water tanker has also been provided for wetting the dust-prone areas.
vi.	The unit should cover the feeding points or main hopper from three sides, leaving one side open and the top covered with tin sheets.	Feeding points or main hopper is covered with tin sheet.
vii.	The display board should also provide the contact details, production capacity, validity of the CTO and environmental parameters. viii.	A display board has been provided with relevant details.
viii.	Transportation of stone chips, stone boulders, and stone dust should be carried out in tarpaulin covered vehicles.	During the inspection, the unit was found to be closed, due to which no vehicles were observed. Therefore, compliance could not be assessed. However, the unit representative verbally informed that stone chips are transported in covered vehicles.
ix.	Three-tier plantation along the periphery of the unit should be carried out.	Approx 85 plants have been planted
x.	Housekeeping should be improved.	Complied.
xi.	All operational records, including compliance and environmental data, should be maintained and readily accessible on-site for review and regulatory purposes.	Complied.



Fig. 13. Display board and plantations.



Fig. 14. Boundary wall and plantations



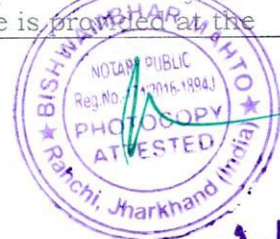
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5. M/s Maa Tara Stone Works, (Stone Cruhser)

S.No.	Item	Details and Observations
1.	Name and location of the Unit	M/s Maa Tara Stone Works Proprietor: Shri Krishan Kumar, Address: Mauza -Suraidih No. 66, Khata No.- 37, Plot No.- 61, P S -Suraidih, District - Pakur Area: 05 Bigha, 19 Katha, 04 Dhur
2.	Industry representative; Tel./Fax/E-mail	Shri Krishna Kumar
3.	Operational status	Found operational during inspection
4.	Consent status	CTO has been granted vide JSPCB Ref No. JSPCB/HO/RNC/CTO-21495086/2025/2923 dated 23-12-2025, valid upto 31.03.2027
5.	Consent Capacity	Stone Chips - 7200 cft/day & Stone dust - 800 cft/day
	Recommendation mentioned in the joint inspection report in light of the hon'ble NGT,s order.	Compliance
i.	The unit should properly cover the crushing section (Primary crusher & secondary crusher) with tin sheet.	The unit has covered the crushing section (primary and secondary crushers) with tin sheets.
ii.	The unit should cover the conveyor belts properly up to the conveyor node and	The conveyor belts are properly covered with tin sheet up to the conveyor node, and a tin sheet chute is provided at the

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	provide a chute at the material discharge points.	conveyor node.
iii.	The unit should fix the loose conveyor belts.	Complied
iv.	The unit should construct a pucca internal road, and regular cleaning should be carried out.	Internal Pucca road have been constructed. Also cleaning has been complied.
v.	The unit should provide the fixed type water sprinkler system in the conveyor node and high mist type sprinkler at crushing section.	The occupier has installed 40 numbers of fixed-type water sprinklers. A mobile water tanker has also been provided for wetting the dust-prone areas.
vi.	The unit should cover the feeding points or main hopper from three sides, leaving one side open and the top covered with tin sheets.	Feeding points or main hopper is covered with tin sheet.
vii.	A display board should be provided, displaying the contact details, production capacity, and the validity of the CTO.	A display board has been provided with relevant details.
viii.	Transportation of stone chips, stone boulders, and stone dust should be carried out in tarpaulin covered vehicles.	During the inspection, the unit was found to be closed, due to which no vehicles were observed. Therefore, compliance could not be assessed.
ix.	Three-tier plantation along the periphery of the unit should be carried out.	Three-tier plantation has been done along the periphery with 95 nos. of saplings.
x.	Housekeeping should be improved.	Complied.
xi.	All operational records, including compliance and environmental data, should be maintained and readily accessible on-site for review and regulatory purposes.	Complied.



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Fig. 17. Pucca boundary wall and tree plantations.



Fig. 18. Tin sheet boundary wall

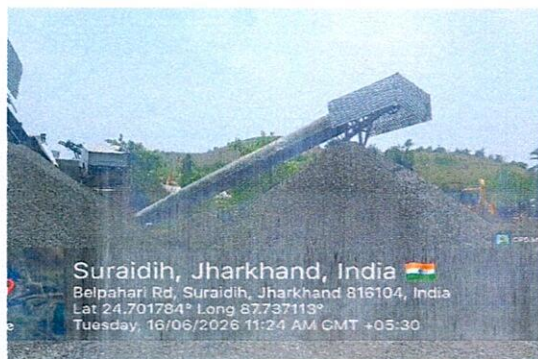


Fig. 19. Conveyor belts covered with tin sheet.



Fig. 20. Display board

6. M/s Mili Stone Works (Stone Crusher),

S.No.	Item	Details and Observations
1.	Name and location of the Unit	M/s Mili Stone Works (Stone Crushers) Proprietor: Shri Namajul Shekh, Address: Mauza -Dhopahari, Khata No.: 25; Khesra No.: 23 (P) P S -Hiranpur, District - Pakur Area: 4 Bigha 16 Katha 4 Dhur
2.	Industry representative; Tel./ Fax/E-mail	Shri Namajul Shekh
3.	Operational status	Operational
4.	Consent status	CTO has been granted vide JSPCB Ref No. JSPCB/HO/RNC/CTO 24854303/2026/773 Dated: 05-06-2026, valid upto 31.05.2027
5.	Consent Capacity	Stone Chips - 9,000 Cft/Day & Stone Dust - 900 Cft/Day
	Recommendation mentioned in the joint inspection report in light of the hon'ble NGT,s order.	Compliance
i.	The unit should properly cover the crushing section (Primary	The unit has covered the crushing section (primary and secondary



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	crusher & secondary crusher) with tin sheet.	crushers) with tin sheets.
ii.	The unit should cover the conveyor belts properly up to the conveyor node and provide a chute at the material discharge points.	The conveyor belts are properly covered with tin sheet up to the conveyor node, and a tin sheet chute is provided at the conveyor node.
iii.	The unit should construct a pucca internal road, and regular cleaning should be carried out	Internal Pucca road have been constructed. Also cleaning has been complied.
iv.	The unit should provide the fixed type water sprinkler system in the conveyor node and high mist type sprinkler at crushing section.	The occupier has installed 40 numbers of fixed-type water sprinklers. A mobile water tanker has also been provided for wetting the dust-prone areas.
v.	The unit should cover the feeding points or main hopper from three sides, leaving one side open and the top covered with tin sheets.	Feeding points or main hopper is covered with tin sheet.
vi.	A display board should be provided, as it should include the contact details and production capacity.	A display board has been provided with relevant details.
vii.	Transportation of stone chips, stone boulders, and stone dust should be carried out in tarpaulin covered vehicles.	Complied.
viii.	Three-tier plantation along the periphery of the unit should be carried out.	Three-tier plantation has been carried out along the periphery with 150 nos. of saplings.
ix.	Housekeeping should be improved.	Complied.
x.	All operational records, including compliance and environmental data, should be maintained and readily accessible on-site for review and regulatory purposes	Complied.



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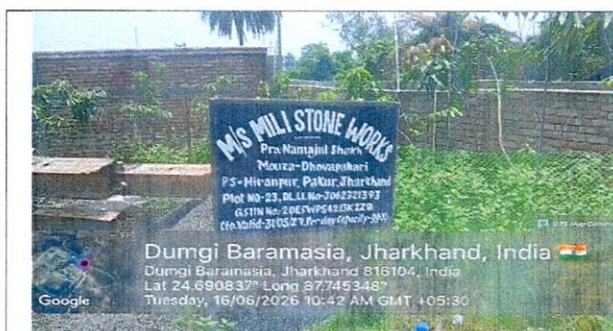


Fig. 21. Display Board

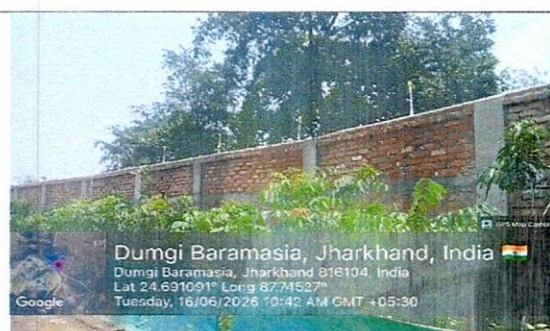


Fig. 22. Tree Plantation and boundary wall

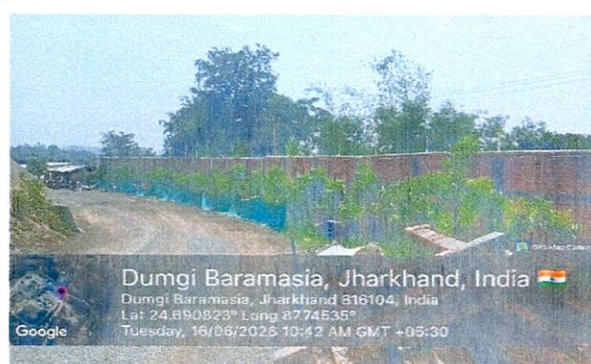


Fig. 23. Fixed type water sprinklers along the boundary wall.



Fig. 24. Crusher Screen and conveyor belts are covered with tin sheet.

7.M/s Mili Stone Works (Stone Mines),

S.No.	Item	Details and Observations
1.	Name and location of the Unit	M/s Mili Stone Works (Stone Mines) Proprietor: Shri Namajul Shekh, Add: Mauza -Dhopahari, Khata No.: 19, 25; Plot No.: 20,36,37 and 38, P S -Hiranpur, District - Pakur Area: 5.43 Acre (2.20 Ha)
2.	Industry representative; Tel./Fax/E-mail	Shri Namajul Shekh
3.	Operational status	Found closed during inspection
4.	Environmental Clearance	Environmental Clearance (EC) has been granted by SEIAA; Jharkhand vide Memo No. EC/SEIAA/2023-24/2963/2023/375 dated 02/11/2023
5.	Consent status	CTO has been granted vide JSPCB Ref No. JSPCB/HO/RNC/CTO-24854216/2026/804 dated 10-06-2026, valid up to 31.03.2028
6.	Consent Capacity	Stone Boulder-326 TPD
	Recommendation	Compliance



	mentioned in the joint inspection report in light of the hon'ble NGT,s order.	
i.	The unit should implement proper safety precautions and methods to minimize the environmental impacts of blasting.	During the inspection, the unit was found closed; therefore, compliance could not be assessed. However, the unit representative was advised to follow proper blasting safety measures and comply with applicable standards.
ii.	The unit should provide the fixed type water sprinkler system in the mines haul road.	The unit has installed a fixed type water sprinklers and provided a mobile water tanker for dust suppression.
iii.	The display board should also provide information regarding the production capacity and environmental parameters.	A display board has been provided with relevant details.
iv.	Transportation of stone chips, stone boulders, and stone dust should be carried out in tarpaulin covered vehicles.	During the inspection, the unit was found to be closed, due to which no vehicles were observed. Therefore, compliance could not be assessed.
v.	Three-tier plantation along the periphery of the unit should be carried out.	Approx 120 plants have been planted.
vi.	Housekeeping should be improved.	Complied.
vii.	All operational records, including compliance and environmental data, should be maintained and readily accessible on-site for review and regulatory purposes.	Complied.



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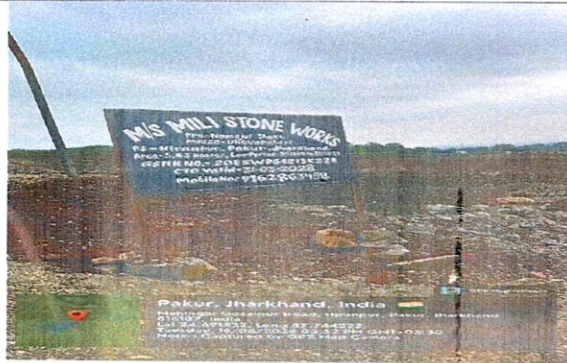


Fig. 25. Display board

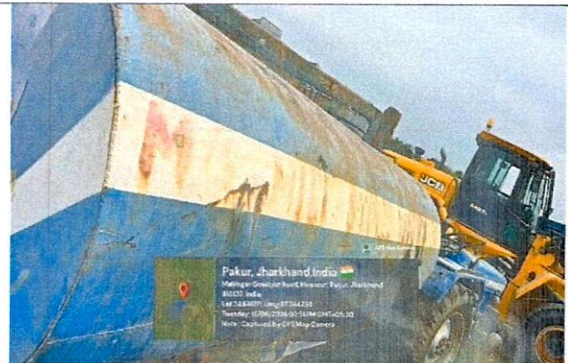


Fig. 26. Mobile water tanker



Fig. 27. Wire Fencing



Fig. 28. Plantation and wire fencing

8. M/s Asraful Shekh (Stone Crusher),

S.No.	Item	Details and Observations
1.	Name and location of the Unit	M/s Asraful Shekh Proprietor: Shri Asraful Shekh Add: Mauza -Dhowapahari, Khata no.- 16 & 22, Plot No.- 51 & 74 P S - Hiranpur, District -Pakur
2.	Industry representative; Tel./Fax/E-mail	Area: 05 Bigha, 18 Katha, 07 Dhur Shri Asraful Shekh
3.	Operational status	Operational
4.	Consent status	Consent to Operate (CTO) has been granted vide JSPCB Ref No. JSPCB/HO/RNC/CTO 23421194/2026/556 dated 13-05-2026, valid upto 31.03.2027
5.	Consent Capacity	Stone Chips-342 TPD and Stone Dust-38 TPD
	Recommendation mentioned in the joint inspection report	Compliance

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	in light of the hon'ble NGT,s order.	
i.	The unit should properly cover the crushing section (Primary crusher & secondary crusher) with tin sheet.	The unit has covered the crushing section (primary and secondary crushers) with tin sheets.
ii.	The unit should cover the conveyor belts properly up to the conveyor node and provide a chute at the material discharge points.	The conveyor belts are properly covered with tin sheet up to the conveyor node, and a tin sheet chute is provided at the conveyor node.
iii.	The unit should cover the feeding points or main hopper from three sides, leaving one side open and the top covered with tin sheets.	Feeding points or main hopper is covered with tin sheet.
iv.	The unit should fix the loose conveyor belts.	Complied.
v.	The unit should develop fixed water sources for water sprinkling and staff needs.	The unit has carried out deep boring to meet the water requirements for sprinklers and staff use. Furthermore, an NOC has been obtained from the Ground Water Authority (GWA).
vi.	The unit should construct a pucca internal road, and regular cleaning should be carried out.	Internal Pucca road have been constructed. Also cleaning has been complied.
vii.	A display board should be provided outside the unit premises at the entrance gate, including the contact number and production capacity.	A display board has been provided with relevant details.
viii.	Transportation of stone chips, stone boulders, and stone dust should be carried out in tarpaulin covered vehicles.	Complied.
ix.	Three-tier plantation along the periphery of the unit should be carried out.	Three-tier plantation has been done along the periphery with 180 nos. of saplings.
x.	Housekeeping should be improved.	Complied.
xi.	All operational records, including compliance and environmental data, should be maintained and readily	Complied.

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accessible on-site for review and regulatory purposes.



Fig. 29. Display board and tree plantation



Fig. 30. Plantation and pucca boundary wall



Fig. 31. Crusher covered with tin sheet

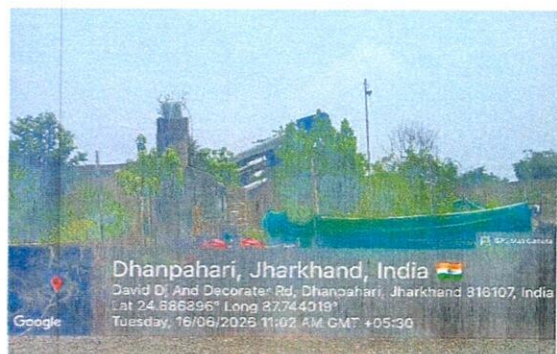


Fig. 32. Tree plantation

Overall observation:-

- i. During the inspection, M/s Azhar Islam (Stone Crusher) and M/s Azhar Islam (Stone Mine) were found closed. Both units have been sealed by the District Task Force Committee (DTFC), Pakur, for non-compliance with statutory provisions and no industrial/mining activity was observed at the site. **A copy of the memo is enclosed as Annexure-I.**
- ii. During the inspection of M/s Black Diamond Stone Works and (CTO valid up to **30.06.2026**), the conveyor belts were found to be partially covered. Upon inquiry, the unit representatives informed that the conveyor belt coverings had been damaged due to recent heavy rainfall and storms. Repair and maintenance work of the damaged coverings was found to be in progress during the inspection. In this regard, letters has been issued to the unit directing to complete the



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repair work at the earliest and not to operate the units until the work is completed. **A copy of the memo is enclosed as Annexure-II.**

- iii. During inspection, it was observed that (1) M/s Black Diamond Stone Works (Stone mines with crusher) (2) M/s Laxmi Ganesh Stone Works, (Stone Crusher) (3) M/s Maa Tara Stone Works, (Stone Crusher) (4) M/s Mili Stone Works (Stone Crusher), and (5) M/s Asraful Shekh (Stone Crusher), units have carried out deep boring to meet the water requirement for operation of water sprinklers and for staff use, for which the concerned units have obtained the required No Objection Certificate (NOC) from the Central Ground Water Authority (CGWA). **The CGWA NOC certificates of the concerned units are enclosed as Annexure-III.**

Geeta Ekka
18/6/2026
(Geeta Ekka)
J.E.E.,
Dumka

[Signature]
18/06/2026
(Amul Kumar Soren)
Regional Officer
Dumka

Memo no :- 928

Copy to : Kumar Manibhushan, Environmental Engineer, Jharkhand State Pollution Control Board, Ranchi for information and necessary action.

Dumka / Dated :- 19/06/2026

[Signature]
19/06/2026
(Amul Kumar Soren)
Regional Officer
Dumka



14 JUL 2026